

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &  
IA NO. 37 OF 2016**

**Dated: 16<sup>th</sup> November, 2018**

**In the matter of:**

**M/s Swasti Power Ltd.**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission  
& Ors.**

**...Respondent(s)**

**ORDER**

The court has not assembled today. As agreed by the parties, list the matter for hearing on **07.01.2019.**

**COURT MASTER**